

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 695**  
ANSWERED ON 29/07/2024

**STATUS OF PRADHAN MANTRI AWAS YOJANA-URBAN**

**695. SHRI SANJAY SINGH**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the targets set under Pradhan Mantri Awas Yojana-Urban (PMAY-U) until 2022, the targets achieved so far and the details thereof, State-wise;
- (b) the new targets set under the said scheme after 2022, the targets achieved so far and the details thereof, State-wise; and
- (c) the number of landless and homeless persons living in the cities and the number of landless and homeless persons who have been allotted houses under Pradhan Mantri Awas Yojana-Urban?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)

- (a) to (c): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens including landless and homeless persons are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses under the scheme. Based on the demand for housing in the urban areas, States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). Based on the project proposals submitted by States/UTs, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.33 lakh have been grounded and 85.04 lakh are completed/delivered to the beneficiaries across the country as on 15.07.2024. The scheme has been extended till 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical of the scheme,

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to complete all the houses sanctioned without changing the funding pattern and implementation methodology. State/UT-wise details of houses sanctioned, grounded and completed/delivered to the eligible beneficiaries under PMAY-U are at Annexure.

Census of India conducts enumeration of population in the country on decadal basis including homeless people. As per Census of India 2011, a total of 9,38,348 people were homeless in urban areas of the country.

The Government also implements a Scheme of Shelter for Urban Homeless (SUH) under Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM) to ensure availability and access of the urban homeless population to permanent shelters including the basic infrastructure facilities like water supply, sanitation, safety and security. So far, 1,986 shelter homes with space for more than 1.41 lakh persons have been created under this scheme for urban homeless in the country.

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**State/UT-wise details of houses sanctioned, grounded and completed/delivered under PMAY-U**

S. No.		Name of the State/UT	Houses Sanctioned	Houses Grounded for Construction	Houses Completed/ Delivered
1	States	Andhra Pradesh	21,37,028	19,90,937	9,73,837
2		Bihar	3,14,477	3,05,811	1,47,979
3		Chhattisgarh	3,02,663	2,89,128	2,38,894
4		Goa	3,146	3,146	3,145
5		Gujarat	10,05,204	9,83,778	9,18,185
6		Haryana	1,15,034	93,153	68,114
7		Himachal Pradesh	12,758	12,668	10,705
8		Jharkhand	2,29,156	2,13,534	1,42,810
9		Karnataka	6,38,121	5,73,160	3,69,449
10		Kerala	1,67,322	1,47,721	1,23,453
11		Madhya Pradesh	9,61,147	9,49,265	8,01,068
12		Maharashtra	13,64,923	11,16,949	8,55,339
13		Odisha	2,03,380	1,80,647	1,47,148
14		Punjab	1,32,235	1,16,264	83,894
15		Rajasthan	3,19,863	2,64,357	1,91,971
16		Tamil Nadu	6,80,347	6,63,430	5,70,294
17		Telangana	2,50,084	2,44,219	2,24,659
18		Uttar Pradesh	17,76,823	17,33,051	15,47,101
19		Uttarakhand	64,391	60,160	34,504
20		West Bengal	6,68,953	6,12,998	4,00,257
<b>Sub-total (States)</b>			<b>1,13,47,055</b>	<b>1,05,54,376</b>	<b>78,52,806</b>
21	North East States	Arunachal Pradesh	8,499	8,070	7,753
22		Assam	1,76,643	1,60,473	1,02,712
23		Manipur	56,037	48,657	14,699
24		Meghalaya	4,758	3,793	1,632
25		Mizoram	39,605	39,215	11,069
26		Nagaland	31,860	31,841	22,850
27		Sikkim	316	316	202
28	Tripura	92,854	84,751	74,049	
<b>Sub-total (N.E. States)</b>			<b>4,10,572</b>	<b>3,77,116</b>	<b>2,34,966</b>
29	Union Territories	A&N Islands	376	376	47
30		Chandigarh	1,256	1,256	1,256
31		D&NH and D&D	9,947	9,947	9,230
32		Delhi	29,976	29,976	29,976
33		J&K	47,040	42,894	24,244
34		Ladakh	1,307	1,014	843
35		Lakshadweep	-	-	-
36		Puducherry	15,995	15,271	9,994
<b>Sub-total (UTs)</b>			<b>1,05,897</b>	<b>1,00,734</b>	<b>75,590</b>
<b>Grand Total</b>			<b>118.64 Lakh</b>	<b>114.33 Lakh*</b>	<b>85.04 Lakh*</b>

\* Includes grounded (4.01 lakh) and completed (3.41 lakh) houses of JnNURM during mission period.